

## Declaration of Assets and Liabilities

Year:2019-20.

I, **MANISH KUMAR** Son of **LATE BAL GOVIND BISWAS**, aged **44** years, belonging to **BIHAR REGISTRATION SERVICE** and presently working as **PRIVATE SECRETARY TO WHIP, RULING PARTY, BIHAR LEGISLATIVE ASSEMBLY** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of Movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (s) (Wife) KANCHAN MALA KIRAN	Dependent-1 Name (DAUGHTER) ANIKA	Dependent -2 Etc. (DAUGHTER) JUNI	Dependent-3 Etc.
(i)	Cash	21,000/-	38500/-	19500/-	11000/-	Nil
(ii)	Deposits in Banks, Financial And Non-Banking Financial Companies	SBI, PATNA SAVING A/C RS-25591/- ICICI, PATNA RS-3200/-	SBI BHAGALPUR RS-25540/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1.LIC-RS- 5,00000/- (PRE-16061/-) HLY 2.SIP2 (2000/- PER MONTH 3.HEALTH INSURANCE RS-13056/- YEARLY 4.TERM POLICY RS-45616/-YEARLY	LIC RS-10,00000/- PREMIUM 5000/-HLY	Nil	Nil	Nil
(v)	Motor Vehicles (details of make etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewelry (give details of weight and value)	GOLD 180 GRAM RS-7,13,880/-APPOX	GOLD 430GM RS-17,05,380/-APPROX SILVER 3800 GM RS-1,50, 670/-APPROX	GOLD 140 GM RS- 5,55,240/-APPROX SILVER 1600 GM RS-63,440/-APPROX	GOLD 60 GM RS-2,37,960/- APPROX SILVER 800 GM RS-31,720/- APPROX	
(vii)	Other assets, such as values of claims/Interest	Nil	INCOME FROM PUBLISHING BOOKS RS-5,00000/-	Nil	Nil	Nil

**Note:** Value of Bonds/shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

- Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note:- Properties in Joint ownership indication the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse Name (s)	Dep-1 Name	Dep-2 Name	Dep-3 Etc. Name
(i)	Agricultural Land -Locations (S) -Survey Number (S) -Extent (Total measurement) -Current market value	ANCESTRAL LAND IN MY NATIVE VILLAGE, FARIBSGANJ (ARARIA) JAMAVANDI NO.- 396, AREA-8.41 ACRE VALUE-3500000/- (APPROX)	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land -Locations (S) -Survey Number (S) -Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) -Locations (S) -Survey Number (S) -Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses/Apartments, etc. -Locations (S) -Survey Number (S) -Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	HOME APPLIANCES SUCH AS TV. SOFA, FREEZE, BED, DINNING TABLE ETC. RS- 510000/- APPROX	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities/over douse to public financial institutions and government dues:-

[Not: Please give separate details for each item]

Sl. No.	Description	Name & Address of Bank/Financial Institutions (s)/ Department (s)	amount outstanding as
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial Institutions	Nil	Nil
	(iii) government Dues:		
	(a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil

	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO.-AYDPK9600M	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**C. Personal Detail**

GPF/ CPF/ PRAN No. : 110000811753

Gender : M (M/F)

Date of Birth : (31/12/1975)

Class/Group : B (A/B/C)

Cadre : B.R.S.- BIHAR REGISTRATION SERVICES  
(Full Name e.g. B.A.S- Bihar Administrative Service,  
B.S.S- Bihar Secretariat Service etc.)

Home District : ARARIA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: MANISH KUMAR  
Designation:- PRIVATE SECRETARY TO WHIP,  
RULING PARTY, BIHAR LEGISLATIVE ASSEMBLY  
Department:- EXCISE, PROHIBITION &  
REGISTRATION DEPARTMENT (GOVT OF BIHAR)

Place:- PATNA

Date:- 11.02.2020

**Note:-** Please sign each page of the declaration. Asset declaration form must be in A4 size whitepaper with computer typed (single side) in prescribed format.